

Office of the District & Sessions Judge, Begusarai.

Order No. 426 (Misc.)

The 25th November, 2015.

In view of transfer of some Judicial Officers from this Judgeship, the following P.S. which were allotted to them for taking cognizance in the police chalan cases, are hereby recalled from them and are allotted afresh to the Presiding Officers named below with the name of P.S. :-

Sl.No.	Name of Officers	Alloted P.S.
01.	Sri Chandra Mohan Jha, C.J.M., Begusarai.	Begusarai Town, Muffassil, Barauni, Teghra, Bhagwanpur & Ballia
02.	Sri Dhananjay Kumar Singh, A.C.J.M.-I, Begusarai.	Mansoorchak & Birpur
03.	Sri Subhash Oraon, A.C.J.M.-III, Begusarai.	Dandari & Matihani
04.	Sri Balendra Shukla, A.C.J.M.-V, Begusarai.	Sahebpur Kamal & Bakhri
05.	Sri Ravindra Kumar, A.C.J.M.-IV, Begusarai.	Garhpura & Nayagaon
06.	Sri Bipin Kumar, A.C.J.M.-VI, Begusarai.	Neemachandpura & Bachhwara
07.	S.D.J.M., Begusarai.	Samho & Mahila
08.	Sri Raghubir Prasad, J.M.1st Class, Begusarai.	Fulwariya & Nowkothi

Inform all concerned.

Sd/-
District & Sessions Judge,
Begusarai.

Memo No. 4989-99 /dtd. 25.11.2015.

Copy forwarded to the system offica, civil courts
Begusarai, for information and needful.

25/11/16
Incharge Admn.,
Civil Courts, Begusarai.

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25-11-16